

श्री श्यामधर मिश्र : इसलिए मैं ने कहा कि इन्हीं सब दिक्कतों को दूर करने के लिए सरकार लैंड मॉन्टगेज और प्राइमरी बैंक्स को भजवूत करने के लिए कुछ ऐडिशनल स्ट.फ दे रही है। उस स्ट.फ के लिए सबसिडीज और एमिस्टेंस दी जाती है। इसके अलावा लैंड वेलुएशन अ फिसर्स होंगे। यह दो योजनाएँ और तृतीय पंचवर्षीय योजना में पूरी तरह से हाँजायेंगी तो जो समय ज्यादा लगता है वह जरूर कम होगा।

Shri Dasaratha Deb: At present, this money which is given through the co-operative banks is given to the co-operatives and from co-operative societies that goes to the individual peasants. If any default is there in respect of a co-operator or a person, the whole lot of people suffer. So, I want to know whether any step is going to be taken in this respect, so as to see that for the failure of one person the whole lot of co-operatives will not suffer for getting further loans.

Shri Shyam Dhar Misra: All possible steps are being taken and will be taken, but it is difficult to say that there will not be any misuse. If any particular case of misuse is brought to our notice, that will be rectified.

Mr. Speaker: His question was this: in the co-operative societies, if there is a default by one person, the whole bank has to suffer and the others have to suffer. So, he wants to know whether this would be an individual responsibility or the same as in the case of co-operative societies.

Shri Shyam Dhar Misra: As regards long term loans, this will be the case of individual responsibility.

Railway Corruption Enquiry Committee

+

*1329. { Shri Subodh Hansda:
 { Shri S. C. Samanta:

Will the Minister of Railways be pleased to state:

(a) whether Government have

accepted the recommendation of the Railway Corruption Enquiry Committee with regard to recognition of the services rendered by the staff to root out corruption;

(b) if so, whether any recognition has been given in such cases; and

(c) how many persons have been promoted on this ground?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) Railway Corruption Enquiry Committee recommended that exceptional and outstanding work should receive special recognition by grant of honoraria, letters of appreciation and medals, honoraria being confined to non-gazetted railway employees. The recommendation which was not confined to cases of corruption only but was applicable to all work generally, was accepted.

(b) Yes, Sir.

(c) 15-for their services in helping the administration to root out corruption.

Shri Subodh Hansda: May I know whether the staff who are to serve in the vigilance department as inspectors and sub-inspectors are recruited directly or are taken from the different railways on a deputation basis and, if they are taken on a deputation basis, may I know the conditions in respect of the deputation?

Shri Shahnawaz Khan: They are selected from among the serving railway employees. They are brought in for a certain period and at the end of that period they are sent back to the parent department.

Shri Subodh Hansda: If the staff are recruited from the serving railway staff, may I know how many staff were recruited in the last three years, what are the outstanding works done by those staff and whether they had been given any recognition for their outstanding work?

Shri Shahnawaz Khan: For the precise number, I shall require separate notice. But as I stated, it is the

policy of the Railway Ministry to recognise the outstanding work by award of honoraria and in some cases by accelerated promotions.

Shri Nambiar: May I know whether the Government have accepted all the recommendations of the Corruption Enquiry Committee, including that of reorganisation, which is directly connected with the incentives for corruption, etc.?

Shri Shahnawaz Khan: That is a very big question and I shall require separate notice for that.

Shri R. Barua: May I know whether there are huge losses in the North-East Railway and North-East Frontier Railway due to corruption and if so, what steps Government want to take to root out corruption in that area?

Mr. Speaker: That is a different thing.

Shri C. K. Bhattacharya: May I know whether the services rendered by the staff to root out corruption are regarded as services rendered in the usual course of the discharge of duties or services rendered in extra capacity?

Shri Shahnawaz Khan: Certain cadres have been created specifically to check corruption on the railways, such as the vigilance organisation. The staff in that particular organisation have to deal with such cases as and when they come to their notice. Any work of outstanding merit receives recognition.

Diesel Locomotive Engines

- +
- *1330. { **Shri S. C. Samanta:**
Shri Subodh Hansda:
Shri M. L. Dwivedi:
Shri Raghunath Singh:
Shri Hem Barua:
Shri D. C. Sharma:
Shri P. C. Borooah:

Will the Minister of Railways be pleased to state:

(a) whether an agreement with ALCO of the U.S.A. has been signed

for the manufacture of Diesel Locomotive Engines in India;

(b) what technical collaboration is assured;

(c) what training arrangements for Indian personnel have been made; and

(d) when the Project report will be finalised?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) ALCO will give technical know-how and assistance to develop the complete manufacture of diesel locomotives in India.

(c) Selected personnel are being sent for training to the U.S.A. and complete training facilities are also being set up in India.

(d) The Project report is expected to be finalised shortly.

Shri S. C. Samanta: May I know how much the ALCO Company will charge for their technical cooperation?

Shri S. V. Ramaswamy: For the design, they have got to be paid certain lump sum. There are also certain percentages by way of royalty for manufacture here. These are details which need not be disclosed at this stage.

Shri S. C. Samanta: The hon. Deputy Minister said that training arrangement in India will be made. May I know whether some experts from ALCO are also available?

Shri S. V. Ramaswamy: They will also come here.

Shri Subodh Hansda: May I know for how long this technical know-how will help for the manufacture of these locomotives?

Shri S. V. Ramaswamy: The agreement is for 10 years and it can be extended if necessary.